

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JUNE 14, 2012

No. 1574 /DR(S)/2012

Sri **Shailendra Singh**, Additional Civil Judge, Junior Division, Mirzapur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mirzapur vice Sri Rajendra Prasad Bharti.

No. 1575 /DR(S)/2012

Sri **Rajendra Prasad Bharti**, Judicial Magistrate, First Class, Mirzapur to be Civil Judge, Junior Division, Mirzapur vice Sri Kundan Kishor.

No. 1576 /DR(S)/2012

Pursuant to Government office Memo No. 982/II-04-12-15(8)/96 dated 13.06.2012 Sri **Kundan Kishor**, Civil Judge, Junior Division, Mirzapur is appointed/posted as Law Officer, SC/ST Commission, Lucknow.

BY ORDER OF THE COURT,

sd/-

(SHEO KUMAR SINGH-I)

I/C REGISTRAR GENERAL

No. 255/DR(S)/2011 Dated: Allahabad : June 14, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Mirzapur. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri Kundan Kishor, Civil Judge, Junior Division, Mirzapur.

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. Chairman, SC/ST Commission, 10th floor, Indira Bhawan, Lucknow.
10. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (Inspection), High Court, Allahabad.
13. The Joint Registrar (Budget), High Court, Allahabad.
14. The Officer On Special Duty/In charge Computer Center, High Court, Allahabad.
15. The Section Officer (Admin.A-3), High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judge, Mirzapur. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**